

rium reserves possible from readily extractable form and/or from huge deposits of monazite sand, in Kerala coast and Central Bihar; and

(b) whether India is conducting any research for producing power on thorium-uranium 233 cycle?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir.

PAK. CORRESPONDENT'S REPORTING AGAINST INDIA REGARDING AIR FORCE TRAINING TO EGYPTIAN PILOTS

674. SHRI N. R. MUNISWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the 'Indian Express' of 24th July, 1967 to the effect that Mr. H. K. Burki, a Pakistani correspondent while touring the Arab countries is reported to have said that "one reason for the Air Force's shockingly poor performance (against the Israelis) may have been bad training as the Egyptian pilots were trained by Indian Air Force"; and

(b) if so, whether any protests were lodged by the Arab countries with the Government of Pakistan for this insidious insinuation against India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) The Government of India have seen this and such other malicious propaganda by Pakistan and have drawn the attention of the Arab Governments concerned to these reports. The Arab Governments have assured the Government of India that they do not give any credence to such patently false propaganda.

INDIAN TERRITORY UNDER FOREIGN CONTROL

675. SHRI BHUPINDER SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the extent of Indian territories (including disputed territories) which are under the physical occupation of any foreign country;

(b) the description of the territories giving their area separately; and

(c) the dates since when they are under foreign occupation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) to (c) A statement is placed on the Table of the House.

STATEMENT

The disputed areas on the India-China and India-Pakistan borders under possession of foreign countries

I. India-China Border—

Apart from the Indian territory in Ladakh which is illegally occupied by China there are a few areas which have been recognized both by India and China as disputed areas: These are:

- (i) Thagla Ridge .. Eastern .. Sector
(ii) Longju .. Sector
(iii) Barahoti in Middle Sector.

These areas are, however, not under possession of China.

II. India-Pakistan Border—

(a) India-West Pakistan border:

Gujarat-West Pakistan border—The question of determination of this border is presently before the Kutch Tribunal.

(b) India-East Pakistan border:

(i) West Bengal-East Pakistan border—Nil.

(ii) Assam-East Pakistan border—The five villages viz., Lathitilla, Dumabari, Borput-nigaon, Karkhana Putnigaori and Putnigaon.

(iii) Tripura-East Pakistan border—

- (1) Ichachari-Patichari villager in the Fenny river area.

(2) Sibpur-Gaurangala village.

List of areas of India occupied by other countries and the approximate date of occupation

I. List of areas under occupation of China—

An area of 14,500 sq. miles is occupied by China in Ladakh. Before the Chinese aggression in October-Nov-

ember, 1952, they were occupying 12,000 sq. miles in Ladakh. They occupied 2,500 sq. miles more as a result of their armed aggression in 1962. China also occupies a little over 2,000 sq. miles of Indian territory in Pakistan-occupied Kashmir as a result of so-called border agreement with Pakistan in March, 1963.

II. List of areas of India in adverse possession of Pakistan—

(a) List of areas on West Bengal-East Pakistan border in adverse possession of Pakistan

Location/Thana Village	Approx. area in adverse possession.	Approx. date from which the area is in adverse possession
	Sq. miles	
1. Bousmari	P. S. Karimpur P. S. Jalpaiguri	2·590 1947
2. Madhugari		
3. Andharkota		
4. Berubari		
	0·390	1947

(b) List of areas on Assam-East Pakistan border in adverse possession of Pakistan.

Location	Approximate	Approximate date of adverse possession.
	Sq. miles.	
1. Boriabari Village in Goalpara-Rangpur Sector	0·500	1956
2. Part of Lubacherra Tea Estate in United Khasi & Jaintia Hills-Sylhet Sector.	0·166	1962
3. Part of Surma river and river bed (Cachar-Sylhet Sector)	1·500	1962
4. Part of Noagaon village (Cachar-Sylhet Sector).	0·250	1961
5. Part of Pallatol Tea Estate (Cachar-Sylhet Sector)	0·166	1961

(c) List of areas on the Tripura-East Pakistan border in adverse possession of Pakistan

Location	Approximate area	Approximate date of adverse possession
	Sq. miles.	
Bhagalpur village near Agartala Aerodrome	0·006	1964